



REGIONAL CONFERENCE

FOR ENHANCING THE EXCELLENCE OF JUDICIAL INSTITUTIONS: CHALLENGES & OPPORTUNITIES (EAST ZONE-II)

organized by

National Judicial Academy, India

in co-ordination with

The High Court of Sikkim and Sikkim Judicial Academy

ON

1ST & 2ND APRIL, 2017

CHINTAN BHAWAN, GANGTOK.

East Zone Regional Conference on Enhancing the Excellence of Judicial Institutions: Challenges & Opportunities (P-1018)
(1st & 2nd April, 2017) at Chintan Bhawan, Gangtok.

Programme Coordinators: Ms. Paiker Nasir and Mr. Shivaraj S. Huchhanvar, Faculty, National Judicial Academy, India

<p align="center">Day 1</p> <p align="center">1st April, 2017</p> <p align="center">Saturday</p>	<p align="center"><u>Inaugural and Introductory Session</u> 9:10 A.M - 10 AM</p>	<p align="center">T E A B R E A K</p>	<p align="center"><u>SESSION 1</u> 10:30 AM-11:30 AM</p> <p align="center">Importance of Ethics, Integrity and Discipline (Hon'ble Mr. Justice Arjan Kumar Sikri, Judge, Supreme Court of India)</p>	<p align="center">T E A B R</p>	<p align="center"><u>SESSION 2</u> 12:00 Noon-1:00 PM</p> <p align="center">Strengthening Internal Vigilance Mechanism as Response to Rising Judicial Indiscipline (Hon'ble Mr. Justice D.Y. Chandrachud, Judge, Supreme Court of India)</p>	<p align="center">L U N C H B R E A K</p>	<p align="center"><u>SESSION 3</u> 1:45 PM-2:45 PM</p> <p align="center">Impact of Media on Public Perception regarding Vitality of Justice Delivery (Hon'ble Mr. Justice K. Chandru, former Judge, Madras High Court) & (Hon'ble Mrs. Justice J Prabhashreedhavan, former Judge, Madras High Court)</p>	<p align="center">T E A B R E A K</p>	<p align="center"><u>SESSION 4</u> 3:00 PM-4:00 PM</p> <p align="center">Relationship between High Courts and District Judiciary (Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India) (Hon'ble Mr. Justice A. K. Goel, Judge, Supreme Court of India) (Hon'ble Mr. Justice D.Y. Chandrachud, Judge, Supreme Court of India) & (Hon'ble Mrs. Justice Ruma Pal, former Judge, Supreme Court of India)</p>
<p align="center">Day 2</p> <p align="center">2nd April, 2017</p> <p align="center">Sunday</p>	<p align="center"><u>SESSION 5</u> 9:00 AM – 10:30 AM</p> <p align="center">Social Context Judging (SCJ) as Principle for Exercise of Discretion and Application of SCJ in given Case Studies (Hon'ble Mr. Justice A. K. Goel, Judge, Supreme Court of India and Hon'ble Mrs. Justice Ruma Pal, former Judge, Supreme Court of India)</p>		<p align="center">E A K</p>	<p align="center"><u>SESSION 6</u> 10:45 AM – 12:15 PM</p> <p align="center">E-Justice: Re-engineering the Judicial Process through Effective use of ICT 12:15 PM – 12:45 PM Feedback and Audit of the Course. (Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India)</p>	<p align="center">L U N C H</p>	<p align="center"><u>Valedictory Address at</u> 12: 45PM <u>Vote of thanks at</u> 1:00 PM</p>	<p align="center">L U N C H</p>		

JOINING INSTRUCTION FOR THE PARTICIPANTS

(a) **Transport:**

(i) Participants will be picked-up from Bagdogra airport / New Jalpaiguri railway station, West Bengal on **31.03.2017** and dropped at their respective hotels. On **03.04.2017**, they will be picked up from their respective hotels and dropped at the airport/railway station.

(ii) Distance from the airport/railway station to Gangtok is about 125 km (3-4 hours approx.). One vehicle will be attached for 2-3 participants/Judicial Officers and therefore, it is advisable that participants coming from one State may make their reservations in the same flight/train for their convenience.

(iii) Banners of the High Court of Sikkim and Sikkim Judicial Academy will be installed at the airport/railway station and protocol assistants will be deputed at these places. The following persons may be contacted for assistance.

(1) Shri Harish Kumar Sharma, Chief Protocol Officer (09434059824)

(2) Shri Dorjee Tshering Bhutia, Officer on Special Duty (09547301619)

(3) Shri Wangyal Tshering Bhutia, U.D.A-cum-Protocol Assistant (09434486414)

(4) Shri Bhakti Prasad Sharma, L.D.A -cum- Typist (09434631919)

(5) Shri Pradeep Pradhan, L.D.A-cum- Protocol Assistant (09434446104)

(6) Shri Md. Nashir Choudhury, L.D.A.-cum-Protocol Assistant (09679666474, 07557810307)

(iv) Vehicles attached to the participants will be utilized only for pick-up and drop to and from the conference venue. After the Conference for the day is over, the participants may visit places of tourist interest in Gangtok in the same vehicle on 01.04.2017 and 02.04.2017. Arrangements beyond 02.04.2017 will have to be made by the participants themselves.

(b) **Accommodation:**

(i) Hotel Denzong Regency for Hon'ble Judges of the High Courts and the Supreme Court .

(ii) Hotel Yangthang Heritage and Hotel Keepsa Residency, Kazi Road, Gangtok for the participants including Directors, SJA.

(iii) Hotel reservations are from 31.03.2017 to 02.04.2017 (3 nights).

Participants will check-in at the respective Hotels on 31.03.2017 and check-out on 02.04.2017.

(iv) expenses for extension of stay or for accompanying spouse will be borne by the concerned Officer.

(c) **Venue of the Conference** is at Chintan Bhawan, Gangtok, Sikkim.

(i) Resource materials will be provided to the participants on their arrival at Gangtok.

May I, therefore, request you to kindly forward the above information to the participants from your High Court and direct them to send their tour programmes by return mail dir.sja-sik@nic.in or by fax No. 03592-205152 at the earliest, please.